

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1798
ANSWERED ON:04.12.2012
CRIME ON HIGHWAYS
Pakkirappa Shri S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various crimes on the highways are on the rise in the country;
- (b) if so, the details thereof during the last two years, State-wise; and
- (c) the preventive and other measures the Government proposes to take in order to control these crimes?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI R.P.N. SINGH)

(a) & (b): Yes Madam. The State/UT-wise details of cases of crimes on the highways are attached at Annexure.

(c): 'Police' and 'Public Order' are State subjects under the Seventh schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime.